

**FRUIT PRODUCTS (AMENDMENT) ORDER,
1974**

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): On behalf of Shri Anna saheb P. Shinde, I lay on the Table a copy of the Fruit Products (Amendment) Order, 1974 (Hindi and English versions) published in Notification No. S.O. 3044 in Gazette of India dated the 16th November, 1974, under subsection (6) of section 3 of the Essential Commodities Act, 1955 [Placed in Library. See No. LT-8758/74]

CERTIFIED ACCOUNTS OF INDIAN SCHOOL OF MINES, DHANBAD FOR 1970-71 AND AUDIT REPORT THEREON

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): On behalf of Shri D. P. YADAV, I lay on the Table a copy of the Certified Accounts of the Indian School of Mines Dhanbad, for the year 1970-71 along with the Audit Report thereon (Hindi version). [Placed in Library See No. LT-8759/74].

13 22 hrs.

BUSINESS OF THE HOUSE

MR. SPEAKER: There will be no lunch recess this week.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Our submissions about the business of the week were postponed under your orders on Friday till today.

MR. SPEAKER: You were already on your legs. You may speak.

SHRI JYOTIRMOY BOSU: The list of business announced by Shri Raghuramaiah shows the big gap

between promise and performance, as usual. If you look at the list of legislative business, published in Bulletin Part II, you will see legislations which are vital and important, which really mean a change in the political outlook, religiously shunned and put into the wastepaper basket.

13.23 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

Let us take, for example, item No. 12—the Lokpal and Lokayukta Bill which was introduced on 11th August 1971. What about its consideration and passing? Where are our friends here talking about stoppage of corrupt practices? You do not even bring it for consideration and passing. It was introduced in 1971. We are in 1974. This is because you cannot survive without corrupt practices. That is why you do not bring it up for consideration and passing.

Then you come to the Banking Services Commission Bill, to provide for the establishment of a Commission for the selection of personnel to service in banking institutions. What happened to that? When did you nationalise the banks? Even today, after a lapse of six years, you do not bring that Bill.

MR. DEPUTY-SPEAKER: What are you talking about?

SHRI JYOTIRMOY BOSU: Part II Bulletin—what they promised in the beginning of the session and what they have done.

Then there is a vital Bill, the Working Journalists (Conditions of Service) Bill. We have decided that it should be passed without discussion. The Tobacco Board....

MR. DEPUTY-SPEAKER: What are you talking about?

SHRI JYOTIRMOY BOSU: Bills that were promised to be enacted.